

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case (Civil) No. 252 of 2021**

Sunaina Rani & Another ..... Petitioners  
  Versus  
State of Jharkhand & Others ..... Opp. Parties

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
**(Through Video Conferencing)**

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For the Petitioner : Mr. Hemant Kumar Shikarwar, Advocate  
For the Opp. Parties : Mr. Rahul Sabool, SC-I  
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5 / 10.09.2021 As prayed for, three weeks' further time is allowed to the learned  
counsel for the State for compliance of the order passed by this Court.

**(Dr. S. N. Pathak, J.)**

R.Kr.